

Sl. No.	Grant released to NGOs in 2012-13 under GIA Scheme	Amount (₹)
1.	Azad Navyuvak mandal Santhan, Dausa, Rajasthan	5,72,062
2.	Nawada Gramudyog Vikas Samiti, Amroha, Uattar Pardesh	3,43,238
3.	Centre for Development Activities, Manipur	2,28,825
4.	Rural Education Awareness Training Institute, Dausa	3,43,238
5.	Islamic Social Educational and Cultural Dev. Organisation	4,57,650
TOTAL		19,45,013
Sl. No.	Grant released to NGOs in 2013-14 under GIA Scheme	Amount (₹)
1.	“Secretary, Gajendra Shiksha Prachar Samiti, Radheshyam Shivhareka Makan, Gormi, District-Bhind, M.P.”	₹ 3,43,238/-
2.	Women Organisation for Rural Development (WORD), Hangul, P.O. Mayang, Imphal, Thoubal District, Manipur	₹ 3,43,238/-
3.	Tidim People’s Foundation, Kwakta Sabal Leikai, P.O. Moirang, District-Bishnupur, Manipur.	₹ 3,43,238/-
4.	Women Income Development Association (WIDA) Distt. Bishnupur, Manipur-795133.	₹ 3,43,238/-
5.	Action for Women and Rural Development (AWARD) Eden Home Hebron Venglangol, Lamphel, Imphal West-795004.	₹ 3,43,238/-
6.	Community Development Organisation (CDO) Imphal West-795004.	₹ 4,57,650/-
7.	Kanakpur Gram Vikas Seva Sansthan, Allahabad, Uattar Pardesh	₹ 6,86,475/-
8.	Secretary, Social Development and Rehabilitation Council (SRDC), Phouden, P.O. Thoubal, Manipur-795138	₹ 3,43,238/-
TOTAL		₹ 32,03,553/-

Note: No funds have been released under GIA Scheme during 2014-15 and 2015-16.

Insurance scheme for plantation workers

410. DR. CHANDAN MITRA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government plans to launch an insurance scheme for plantation sector;

(b) if so, the details thereof along with salient features of the scheme; and

(c) the fresh steps taken by Government to provide social security safety net for the small holders and plantation workers in order to protect them against price and other risks?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) Employees' State Insurance Act does not apply to plantation workers.

ESIC coverage in States

411. SHRI K. K. RAGESH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has fixed a time line to bring unorganized sector workers under Employees' State Insurance Corporation (ESIC) coverage; and

(b) whether any measures have been taken to set up State level operations of the proposed ESIC coverage to unorganized workers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Employees' State Insurance Corporation (ESIC) under its 2nd Generation Reforms ESIC-2.0 has decided to open health scheme for selected group of unorganized workers like rickshaw-puller/auto-rickshaw drivers in selected urban/metropolitan areas by 30th November, 2015.

(b) The Central Government has approved inclusion of the self-employed workers like Auto Rickshaw Drivers etc. in the "Other Beneficiaries and Members of their Families Medical Scheme, 2010" framed under Section 73-B of the ESI Act, 1948. The order has been issued for registration process in Delhi.

Inoperative accounts in EPF

412. SHRIMATI WANSUK SYIEM: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether out of a total of over 15 crore Employees Provident Fund (EPF) accounts, about 9 crore accounts worth ₹ 32,000 crores are inoperative as on March 31, 2015 with only about 4 crore accounts making contributions;

(b) whether Government has restored payment of interest to only those accounts that have become idle due to cessation of employment; and

(c) whether to assuage the feelings of discrimination among EPF workforce numbering around 20,000 Government has set up an Anomalies Committee to look into their grievances in regard to career advancement and promotion?